## NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P (IB).No. 286/KB/2017

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh 2. Hon'ble Member (J) Shri Jinan K.R

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 01st February 2018, 10.30 A.M

Name	of the Company	Pushkar Impex Pvt Ltd.	-Vs-Diamond Polymers Pvt Ltd	d.
Under Section		9 IBC		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date

CRESOLUTUM PROFESSIONALY

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## ORDER

Ld. Resolution Professional is present.

Ld. Resolution Professional has filed Progress Report dated 1<sup>st</sup> February 2018 which may be taken on record.

Reserved for order.

(Jinan K.R.)

Member (Judicial)

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(V.P. Singh) Member (Judicial)

Sed